

**Layout Plans Approved of Group Housing Societies by DDA.**

4669. SHRI NAWAL KISHORE SHARMA : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the names of Cooperative Group Housing Societies in Delhi whose layout plans have been approved by DDA in Patparganj and Rohini residential areas and have been allowed to construct houses during the last two years;

(b) whether it has come to the notice of Government that some of the societies have started construction work in Patparganj and Rohini residential areas soon after submitting their plans to DDA and without waiting their clearance from DDA and the Delhi Urban Arts Commission; and

(c) if so, what action Government have taken against such Group Housing Societies and the officers of DDA involved ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS, IN THE MINISTRY OF WORKS AND HOUSING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) DDA have approved the layout plans for construction of the following Cooperative Group Housing Societies in the Patparganj area during the last two years.

- (1) Prince Cooperative Group Housing Society.
- (2) Delhi Cooperative Group Housing Societies.

(b) and (c) It has come to the notice of the DDA that two Cooperative Group Housing Societies have started construction activity at site without getting their plans cleared from the DDA and the Delhi Urban Art Commission. DDA has served notices on both the Societies.

**Unconnected Villages in Gujarat**

4670. SHRI MOHANLAL PATEL : Will the Minister of RURAL DEVELOPMENT be pleased to state :

(a) the number of villages in each district of Gujarat State which are not connected by roads upto 31st December, 1983; and

(b) the steps being taken by Government to connect all the remaining villages with road in Gujarat ?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL DEVELOPMENT (SHRI HARINATHA MISRA) : (a) District-wise information of this nature is not maintained in the Ministry. However, for Gujarat State as a whole, the number of villages which were not connected as on 3.12.83 is 7698.

(b) The Sixth Plan document envisages that all the villages with population over 1500 and 50% villages having a population between 1000 and 1500 will be connected by all weather roads by 1990 under the Minimum Needs Programme (MNP) and 50% of this target will be achieved during the Sixth Plan period. The funds for the MNP are provided by the State Governments. These funds are earmarked and cannot be diverted. The States can also take up rural road works under the National Rural Employment Programme, expenditure on which is shared by the States and the Centre on a 50 : 50 basis, as also under the Rural Landless Employment Guarantee Programme which is fully financed by the Central Government.

किसानों को ऋण देने में भूमि विकास बैंकों द्वारा अनियमितताएं

4671. श्री हेमवती नन्वन दहगुणा : क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या भूमि विकास बैंक, किसानों को ऋण देने के मामले में अनियमितताएं कर रहे हैं ;

(ख) यदि हां, तो सरकार का कमीशन लेने की प्रया और उनमें विद्यमान अनियमितताओं को समाप्त करने के लिए क्या कदम उठाने का विचार है ;